

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP139/ 16	TP177/17	Hearing	391-394	Weg Industries (India) Pvt.Ltd

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

1. SINCHANA M.R. (~~Sinchana M.R.~~) (ROC) - 9945320087
2. BHUVANA S.P. *Shub* Adv for Petitioner - 9916316160.
- 3) *Vasanth Kumar* o/o OL *Asst* *Y* 9902220304

Counsel for petitioner is present. She has filed one more set of copies. Mrs. Sinchana M.R., counsel for ROC is present. Assistant from OL office is present. It is stated that report from the office OL was already filed in the matter.

Petitioner's counsel is directed to issue notice to sectoral regulator if any, and further file a certificate from the Company Auditor regarding accounting treatment in respect of compliance with the accounting standard.

Posted to 23.03.2017.


MEMBER (J)


MEMBER (T)